

**NATIONAL COMPANY LAW TRIBUNAL,
PRINCIPAL BENCH
NEW DELHI**

C.P NO. 24(ND)/2011
CA NO.

CORAM:

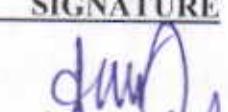
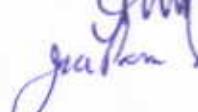
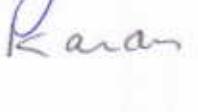
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016

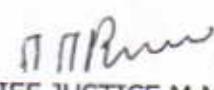
NAME OF THE COMPANY: Mr. S.N Gupta & Anr.
V.s
M/s. D.R Foods Ltd. & Ors.

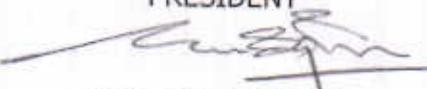
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Amrit Grewal	Adv.	PETITIONERS	
2.	J.P. Gupta	Direct	Respondents 1,2,3	
3.	Mr Karan Arora	Adv	R-5	

ORDER

List on 22.08.2016 at 10.30 am.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 13/07/2016
(Vidya)